

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 7th May, 2024, 10:30 A.M.
(TP No. 19/CB/2021) (Copet No. 44/2009)- H.C., New IA (Companies Act) No.
32/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Orissa State Textile Corporation Ltd.
Under Section	433 of Companies Act

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Ujjwal Kumar, CP

For Respondent (s)

ORDER

IA (Companies Act) No. 32/CB/2024

Ld. Company Prosecutor Mr. Ujjwal Kumar appearing for the Applicant/Official Liquidator. At the request of the applicant counsel, matter adjourned to 08.05.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)